

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 24/RP/2015

**IN
Petition no 112/TT/2013**

Subject : Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 7.10.2015 in Petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 nos. assets under Transmission System for Phase-I Generation Projects in Orissa-Part-A in Eastern Region for tariff block 2009-14.

Date of hearing : 25.2.2016

Coram : Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : GMR Kamalanga Limited and 12 others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Sanjay Sen, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri Ruth Elwin, PGCIL
Shri Ashok Pal, PGCIL
Shri Amit Bhargav, PGCIL
Shri M. Mishra, Advocate, JIPTL

Record of Proceedings

During the hearing, the learned counsel for the petitioner prayed for adjournment of the matter .

- 2 The Commission accepted the prayer and adjourned the hearing of the matter.
3. Matter shall be listed for hearing on 1.3.2016.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

